

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 552 of 2019

IN THE MATTER OF:

SREI Equipment Finance Ltd.

...Appellant

Versus

**Mr. Prabhakar Nanidraju,
RP of MIC Electronics Ltd.**

...Respondent

Present

**For Appellant: Mr. Abhijeet Sinha, Mr. Arjit Mazumdar, Mr. Akshay
Chandna and Mr. Saikat Sarkar Advocates**

O R D E R

16.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 8th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

mohan/sk/